

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3810
ANSWERED ON:16.12.2011
DRAFT NATIONAL VACCINE POLICY
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether as per the provision of Draft National Vaccine Policy (NVP) the Government is required to enter into advance marketing commitments with vaccine manufacturers;
- (b) if so, the Draft NVP has been publicized for public response and consultations;
- (c) if so, the details of the public consultations held and its recommendations; and
- (d) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a): The National Vaccine Policy outline the advance marketing commitment in the context of products related to Public Health Emergencies and is mentioned under the chapter on 'Product development for public health emergency'. Further, the policy document lays down broad guiding principles. A copy of the extract of the section is annexed.

(b)to(d): The draft policy document was circulated to all the members of National Technical Advisory Group on Immunization (NTAGI) and was revised in the light of overall comments. Currently, the National Vaccine Policy is available at Ministry of Health & Family Welfare website ([www. mohfw.nic.in](http://www.mohfw.nic.in)) in public domain.

Annexure

Extract from the national Vaccine Policy

4.1.4. Product development for public health emergency

There is a need to develop mechanisms, where speedy regulatory clearances are possible including flexibilities in the import of biological materials needed for such development. The mechanisms need to be evolved where the risk of the manufacturers is cushioned by appropriate assistance from the Government. It should be mandatory for the Government to support such developments with Advance Market Commitments and honour the commitments.